

**CENTRAL ADMINISTRATIVE TRIBUNAL**

(1)

**LUCKNOW BENCH LUCKNOW**

**ORIGINAL APPLICATION NO: 516 of 2005**

LUCKNOW, THIS THE 28th DAY OF October, 2005.

**HON'BLE SHRI S.P. ARYA MEMBER (A)**

Kalawati aged about adult w/o late Shri Madha Prasad resident of Dhaneypur, Gonda.

...Applicant

By Advocate: Sri Praveen Kumar

Versus

Union of India through-

1. The Chief Post Master General, U.P., Circle, Lucknow.
2. The Superintendent of Post Offices, Gonda Division, Gonda.

Respondents.

By Advocate: Sri S.K. Awasthi

**ORDER (ORAL)**

**By Honble Shri S.P.Arya, Member (A)**

The applicant by this O.A. seeks for quashing of the order dated 14.6.05 rejecting the representation of the applicant for compassionate appointment and to consider her for compassionate appointment.

2. Upon hearing the counsel for the parties and perusal of the records, it becomes clear that an appeal has already been moved by the applicant to the respondents No.1 for reconsidering her case. The same has yet not been disposed of.

3. I find it expedient and in the interest of justice to direct Respondent No. 1 for considering the appeal of the applicant dated 20.7.2004 and to decide the same in accordance with law within a period of 3 months and communicate the decision thereon to the applicant. The orders dated 14.6.2004 shall remain stayed till the disposal of the appeal.

(2)

4. With the above directions, O.A. is disposed of. No costs.

S.P.Arya  
(S.P.Arya)

Member (A)

HLS/-